

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO. 5559  
TO BE ANSWERED ON 27.03.2026**

**Quality of AYUSH Services**

†5559. Shri Rajesh Ranjan:

Will the Minister of AYUSH be pleased to state:

(a) whether the intended benefit of various schemes being run with the aim of providing accessible and quality services including Ayurveda, Yoga, Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) have not reached the rural and remote areas of the Country;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the steps taken by the Government so far to ensure the effective implementation of these schemes availability of necessary infrastructure, appointment of qualified doctors and regular supply of medicines; and

(d) whether the Government proposes to address the shortcomings by conducting an enquiry and evaluating these schemes and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH  
(SHRI PRATAPRAO JADHAV)**

(a) to (d) Ministry of Ayush is implementing Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments and supporting their efforts for providing effective and equitable health care services throughout the country including rural & remote areas by improving access to the services of different Ayush Systems including Ayurveda, Yoga, Naturopathy, Unani, Siddha and Homoeopathy. Under NAM, State/UT Governments are being supported for Ayush infrastructure development, appointment of qualified manpower including Ayush doctors, supply of medicines to the Ayush Health care facilities as well as implementation of Ayush Public Health Programs. In this regard, financial assistance may be availed as per existing provisions of the NAM guideline, by submitting suitable proposals through State Annual Action Plans (SAAPs). Under NAM, a total amount of Rs. 5670.82 Crores has been released as central share to the State/UT Governments for

implementation of the different approved activities/programmes for providing healthcare services to the community through various Ayush interventions. The State/UT-wise status of the Grant-in-aid released under NAM from 2014-15 to 2024-25 is enclosed as **Annexure**.

Further, Government is regularly monitoring & evaluating the progress of various activities under NAM, to find & address the shortcomings in the implementation of the scheme, through various methods as under:

- i. Collecting activity-wise physical/financial progress on regular interval from the State/UT Governments.
- ii. Conducting the field visits by central team of the Ministry of Ayush, time to time, to analyse the actual progress of implementation of different activities for which State Government has reported expenditure and submitted utilization certificates.
- iii. Regional Review Meetings with States/UTs under the Chairmanship of Hon'ble Minister/Secretary to assess the implementation status and to decide way forward.
- iv. One-to-one meeting with States/UTs are conducted for detailed review of physical and financial progress.
- v. Mid-term evaluation of NAM scheme implementation/progress by NITI Aayog through third party who undertakes field visits in State/UTs.

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**The State/UT-wise status of the Grant-in-aid released under NAM from 2014-15 to 2024-25**

<b>S. No.</b>	<b>Name of States/UTs</b>	<b>Central Share released (Rs. in Lakhs)</b>
1	Andaman & Nicobar Islands	3172.52
2	Andhra Pradesh	10075.24
3	Arunachal Pradesh	6516.88
4	Assam	20423.24
5	Bihar	8091.86
6	Chandigarh	2206.70
7	Chhattisgarh	13935.89
8	Dadra & Nagar Haveli and Daman & Diu	1583.43
9	Delhi	726.31
10	Goa	2935.58
11	Gujarat	16127.16
12	Haryana	15477.57
13	Himachal Pradesh	17896.15
14	Jammu & Kashmir	26191.38
15	Jharkhand	16864.86
16	Karnataka	26519.45
17	Kerala	35572.42
18	Ladakh	497.32
19	Lakshadweep	1942.25
20	Madhya Pradesh	41182.19
21	Maharashtra	13356.21
22	Manipur	9504.66
23	Mizoram	5934.86
24	Meghalaya	7296.64
25	Nagaland	9240.38
26	Odisha	11079.39
27	Puducherry	3050.48
28	Punjab	6902.92
29	Rajasthan	41834.61
30	Sikkim	4332.60
31	Tamil Nadu	28587.15
32	Telangana	12280.61
33	Tripura	5731.19
34	Uttar Pradesh	104006.92
35	Uttarakhand	17405.14
36	West Bengal	18600.73
	<b>Total</b>	<b>567082.88</b>